

- (ii) The Life Insurance Corporation of India Class III Employees (Special Allowance for passing Examination) Amendment Rules, 1991 published in Notification No. G.S.R. 339 (E) in Gazette of India dated the 11th July, 1991. [Placed in Library See No. LT-633/91]
- (4) A copy of the Appropriation Accounts of the Defence Services for the year 1989-90 (Hindi and English versions). [Placed in Library See No. LT-634/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Export-Import Bank of India for the year 1990-91 alongwith Audited Accounts under sub-section (5) of section 19 and sub-section (5) of section 24 of the Export - Import Bank of India Act, 1981.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export-Import Bank of India for the year 1990-91. [Placed in Library See No. LT-635/91]

Notifications issued under Section 3 of the Imports and Exports (Control) Act, 1947 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHIR SALMAN KHURSHED): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) issued under section 3 of the Imports and Exports (Control) Act, 1947:-

- (i) S.O. 183 (E) published in Gazette of India dated the 14th March, 1991 making certain amendments in the (Import Trade Control) Order, No. 41/90-93, dated the 5th October, 1990.
- (ii) S.O. 433(E) published in Gazette of India dated the 28th June, 1991 directing that the Import Trade Control Order No.1/90-93 (Open General Licence No. 1/90), dated the 30th March, 1990 shall remain further suspended upto the 31st July, 1991.
- (iii) S.O. 431(E) published in Gazette of India dated the 28th June, 1991 directing that the Import Trade Control Order No.3/90-93 (Open General Licence No. 3/90), dated the 30th March, 1990 shall remain further suspended upto the 31st July, 1991.
- (iv) S.O. 432(E) published in Gazette of India dated the 28th June, 1991 directing that the Import Trade Control Order No.7/90-93 (Open General Licence No.7/90), dated the 30th March 1990 shall remain further suspended upto the 31st July, 1991.
- (v) S.O. 448(E) published in Gazette of India dated the 4th July, 1991 directing that the Import Trade Control Order No. 1/90-93 (Open General Licence No. 1/90), dated the 30th March, 1990 shall be suspended for the remaining period of the Import and Export Policy, 1990-93.

- (vi) S.O. 449 (E) published in Gazette of India dated the 4th July, 1991, making certain amendments in the Open General Licence No. 1/90, dated the 30th March, 1990
- (vii) S.O. 450(E) published in Gazette of India dated the 4th July, 1991 directing that the Import Trade Control Order No. 3/90-93 (Open General Licence No. 3/90), dated the 30th March, 1990 shall be suspended for the remaining period of the Imported Export Policy, 1990-93.
- (viii) S.O. 552 (E) published in Gazette of India dated the 14th August, 1991 making certain amendments in the Import Trade Control Order No. 1/90-93 (Open General Licence No. 1/90), dated the 30th March, 1990.
- (ix) S.O. 523(E) published in Gazette of India dated the 14th August, 1991 making certain amendments in the Import Trade Control Order No. 7/90-93 dated the 30th March, 1990.
- (x) S.O. 524(E) published in Gazette of India dated the 14th August, 1991 making certain amendments in the Import Trade Control Order No. 15/90-93 (Open General Licence NO. 15/90, dated the 30th March, 1990.
- (xi) S.O. 525(E) published in Gazette of India dated the 14th August, 1991 making certain amendments in the Import Trade Control Order No. 16/90-93, dated the 30th March, 1990.
- (xii) S.O. 531(E) published in Gazette of India dated the 16th August, 1991 making certain amendments in the Import Trade Control Order No. 16/90-93, dated the 30th March, 1990.
- (xiii) S.O. 559(E) published in Gazette of India dated the 29th August, 1991 making certain amendments in the Import Trade Control No. 1/90-93, (Open General Licence No. 1/90) dated the 30th March, 1990.
- (xiv) S.O. 560(E) published in Gazette of India dated the 29th August, 1991 making certain amendments in the Import Trade Control Order No. 3/90-93, (Open General Licence No. 3/90) dated the 30th March, 1990. [Placed in Library See No. LT-636/91]
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report (Volume II)* of the Export Inspection Council and Export Inspection Agencies for the year 1989-90. [Placed in Library See No. LT-637/91]

*The Annual Report (Volume-II) was laid on the Table on 23.8.1991.